

under the Annual Action Plan. Payments under committed liabilities are released depending upon the contractual terms and conditions. Sometimes the payments get delayed for the reasons that milestones as envisaged under the contract are not achieved, or delivery of the equipment is delayed by the vendor. As regards New schemes, those are processed as per the Defence Procurement Procedure (DPP) which aims to ensure expeditious procurement of approved requirement of the Armed Forces in terms of capability sought within the timeframes prescribed by optimally utilizing allocated budgetary resources. Delays, however, do occur on account of various reasons, such as, insufficient and limited vendor base, field trials, complexities in contract negotiation, etc.

(c) There is a provision of periodic review of the system. The Defence Procurement Procedure is normally reviewed after every two years to keep the system revamped.

(d) There is a provision for periodic review of Defence Procurement Procedure after every two years. It was last revised in 2008. Expert opinions and feedback based on experience in implementation are relied upon while undertaking the exercise of revision.

Facilities to ex-servicemen

†1981.SHRI SAMAN PATHAK: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is planning to provide more facilities to ex-servicemen;

(b) whether scholarship for technical and professional education and special concession in recruitment are being provided to the children of ex-servicemen; and

(c) if so, the details of the scheme?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Improving facilities for the ex-servicemen is a continuous process.

(b) Yes, Sir.

(c) The details of the scheme are given in the Statement.

Statement

Details of Schemes of Scholarship for Technical and Professional Education and Special Concession in Recruitment to the Children of Ex-servicemen:

1. Scholarship:

Prime Minister Scholarship Scheme: The Wards of ESM/widows of Armed Forces Personnel are provided scholarship for technical & professional degree courses by Kendriya Sainik Board (KSB) under Prime Minister Scholarship Scheme (PMSS) from National Defence Fund (NDF) from the academic year 2006-2007 @ Rs. 1250/-p.m. for boys and Rs. 1500/-p.m. for Girls students.

† Original notice of the question was received in Hindi.

2. Special concessions in recruitment:

(i) Wards of serving/retired/deceased Air Force personnel are given weightage for recruitment as Personnel Below Officer Ranks (PBORs). These candidates are exempted from shortlisting and permitted to appear in Recruitment Rallies.

(ii) Wards of retired naval personnel are given upper age relaxation apart from a relaxation of marks.

A Naval personnel/his widow can sponsor one candidate per batch and get maximum of two candidates enrolled in Navy during his life time *i.e.* during service/after retirement.

Sons of Naval personnel under battle casualties/battle accidents/sea/air raid casualties who satisfy all eligibility conditions are given instant enrolment as Matric recruits and Non matric recruits (MR & NMR) provided they qualify in written/PFT and Medical. Such candidates are also entitled for relaxation in upper age upto a maximum of 12 months.

(iii) In Army, following relaxations are being given to sons of Ex-servicemen for recruitment in to the Army as Personnel Below Officer Ranks (PBORs):-

(a) Physical Relaxations:

Height (Cms)	Chest (Cms)	Weight (Kgs)
2	1	2

(b) Bonus Marks: 20 marks as Bonus are awarded to only one son of Ex-servicemen, Ward Widow and Widow of Ex-servicemen.

One son/brother of Battle Casualty is eligible for Instant Enrolment as Soldier GD in the Army through respective Regimental Centres provided he fulfills the laid down conditions of Age, Educational, Physical and Medical Qualifications.

Unit Headquarters Quota of enrolment at the Regimental Centres is primarily for sons of serving Soldiers & Ex-servicemen. 20% of total vacancies are allotted to the Regimental Centres to facilitate enrolment of sons of Serving Soldiers and Ex-servicemen.

INSAS rifles to soldiers

†1982. SHRI JANESHWAR MISHRA:

SHRI BRIJ BHUSHAN TIWARI:

SHRI BHAGWATI SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that INSAS rifles, being provided to soldiers for country's defence, are not effective;

(b) if so, whether these rifles were thoroughly tested before providing them to soldiers;

† Original notice of the question was received in Hindi.